

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 215 of 2020

IN THE MATTER OF:

**Innova Home Buyers Neyveli
Association**

...Appellant

Versus

P dot G Construction Pvt. Ltd.

...Respondent

Present:

Appellant : Mr. Goutham Shivshankar ,Mr. Shantanu Singh Advocates

**Respondent: Mr. Kinshuk Chatterjee, Kushal Bangel Advocates for R-3
Mr. Abhinav Vashist Senior Advocate for R-4, Mr. Sumit Roy,
Mr. Shubham Rathore, Mr. Varun Pandey Advocates for R-1
To 4, Mr. Ashish Dlwakia with Mr. Ishaan George, Mr. Rohan
Chawla Advocates for R-2.**

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up.

One week's time is granted to file Reply Affidavit.

Post the matter For Admission '(After Notice)' on **19th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn